

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.2376 of 2019

Mahendra Petitioner

Versus

The Central Coalfields Ltd. & Ors.

..... Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner :

For the Respondent-C.C.L. : Mr. Arbind Kumar, Advocate

05/Dated: 08/07/2020

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

In spite of the best efforts, made by the Court Master, the connectivity has not been made with the learned counsel for the petitioner.

Mr. Arbind Kumar learned counsel for the respondent-C.C.L. is present.

Post the matter on 26.08.2020.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/